

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.154/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company		Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Conclave Pvt. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (Pcs)

2. CS. ROHIT KUMAR KESHARI (Pcs)

} PETITIONER.

Rohit Keshari
21/11/17

1. Ratnanku Banerjee for Ar

2. Swapne Choudhary Ar

3. CS. Mohan Ran Gopal PCS

} Respondents

Sd/-
21/11/17

ORDER

Ld. Counsel for the petitioners and the respondents
are present.

List on 22/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)